

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in
Appeal No. 21 of 2013**

Dated : 8th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Narayanpur Power Co. Ltd.

.... Review Petitioner(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,
Sr. Adv.
Mr. B.S. Prasad**

ORDER

It is stated that the acknowledgment has not yet been received from the Respondents. The learned counsel for the Appellant seeks one week's time to file the affidavit of service.

Post the matter on **28.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak